

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

**COMP.APPL/59(MB)2024
IN CP/1300(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES:

Kishore Kakumal Keswani

Vs.

Manohar Kakumal Keswani

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

COMP.APPL/59(MB)2024

1. Ld. Counsel for the Applicant present physically, but appearance is not given in the appearance sheet. Mr. Batatawalla a/w Mr Ashutosh Kaushik, Ms. Radhika Keswani i/b M/s. Kaushik & Co., Ld. Counsel for the Petitioner present in main CP and Respondent in the CA-59/2024.
2. Ld. Counsel for both the parties submit that the mediation is in the concluding stage and seeks two weeks-time to file the mediation report before this Bench. Time granted.
3. List this matter for further consideration on **19.09.2024**.

Sd/-

**ANU JAGMOHAN SINGH
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**